

(f) As per the recommendations of the CBI, approval for initiating criminal proceedings against two persons and departmental proceedings against three persons has been accorded.

(g) No, Sir.

(h) Does not arise.

Silt in Rivers

3899. SHRI PRAHLAD SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) the details with regard to the rapid siltation of rivers in India;

(b) whether Narmada river excels all other rivers in terms of rapid silt accumulation;

(c) if so, whether it is adversely affecting the Narmada Valley Projects; and

(d) the steps taken/proposed to be taken by the Government to overcome this situation?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Based on the analysis of capacity survey data of representative reservoirs in the country, the region/river basin-wise sedimentation (siltation) rate are as under:-

Sl. No.	Region	Sedimentation/Siltation Rate (Hectare-metre/ 100 square Kilometre/ year)
1.	Himalayan region (Indus, Ganga, Brahmaputra basin)	Varies from 5.658 to 27.85
2.	Indo-Gangetic plains	Varies from 0.3 to 16.03
3.	East flowing rivers excluding Ganga upto Godavari	6.08 in case of Hirakud reservoir.
4.	Deccan peninsular east flowing river including Godavari	Varies from 0.15 to 12.16
5.	Narmada Tapti basin	Varies from 3.64 to 7.16
6.	West flowing rivers	Varies from 0.96 to 25.4

(b) No, Sir.

(c) and (d). Do not arise.

[English]

Appending of Father & Mother's name to Children

3900. SHRI PINAKI MISRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether women organisations, including the National Commission for Women have demanded that in order to give due status and recognition to contribution of women in society, the names of both the father and mother be appended to the name of their children in all documents requiring identification of the children; and

(b) if so, the details thereof and reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) and (b). Apart from women organisations, the Committee on Petitions of the Rajya Sabha in its 99th report has also recommended that only the name of parents/spouse should be insisted upon instead of father/husband's name in all forms and documents. Central Ministries/Departments and State Governments and Union Territory Administrations have been requested to take follow-up action on this recommendation.

Turn around time of Ships at Ports

3901. SHRI KRISHAN LAL SHARMA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that the average turn around time of ships at country's ports is between four and ten days, whereas it is four to six hours in most of the foreign ports;

(b) if so, the reasons therefor;

(c) whether due to lack of infrastructure and poor productivity, the major ports of the country are not able to attract maritime vessels; and

(d) if so, the effective measures being taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) Nomination of the vessels at the ports is generally higher than the available infrastructure facilities and the productivity is also lower compared to the foreign ports.

(c) No, Sir.